

FORM-A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHREE RADHA RAMAN EMBROIDERY PRIVATE LIMITED

1	NAME OF THE CORPORATE PERSON	SHREE RADHA RAMAN EMBROIDERY PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	03 rd April, 1998
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, PUNJAB AND CHANDIGARH, CHANDIGARH
4	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U17115PB1998PTC021264
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	VILLAGE KAMBOJ, MEERAN KOT ROAD, AJNALA ROAD, AMRITSAR-143001
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	14 th AUGUST, 2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: RAJESH DHAWAN ADDRESS: 88. AKASH AVENUE, FATEHGARH CHURIAN ROAD, AMRITSAR. EMAIL: rdshivam@yahoo.co.uk MOBILE: 9814049497 REGISTRATION NO: IBBI/IPA-001/IP-P00952/2017-2018/11572
8	LAST DATE FOR SUBMISSION OF CLAIMS	13 th September, 2021

Notice is hereby given that the Shree Radha Raman Embroidery Private Limited has commenced Voluntary Liquidation on 14th August, 2021.

The stakeholders of Shree Radha Raman Embroidery Private Limited are hereby called upon to submit a proof of their claims, on or before 13th September, 2021 to the Liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of Claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14th August, 2021

Place: Amritsar


(Rajesh Dhawan)
(Liquidator)